Sr. No. 01 Through video Conference

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

EMG-WP(Crl) No. 57-A/2020

Mohd. Amin Dar

.... Petitioner(s)

Through:-

Mr. Wajid Mohammad Haseeb,

Advocate

(through video conferencing)

V/s

Union Territory of J&K & another

.....Respondent(s)

Through:-

Coram:

HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

ORDER

Admit.

Notice.

Counter affidavit be filed within a period of four weeks.

List on 30.06.2020.

Registry to serve notice to the respondents as well as Mr. B. A. Dar, learned Sr. AAG, through e-mail. Copy of the petition be also provided to them through the same mode.

(Sindhu Sharma) Judge

SRINAGAR 28.05.2020 Ram Murti